

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 81 of 2011 & I.A. No. 12 of 2012**

**Dated: 2<sup>nd</sup> August, 2012**

**In the matter of:**

**Allain Duhangan Hydro Power Ltd. .... Appellant (s)**

**Versus**

**Everest Power Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Nitin Kala

Counsel for the Respondent (s) : Mr. Tapan Patel for R-1.

**ORDER**

The Court has not assembled today. As agreed by learned counsel for the parties, case is adjourned to 30<sup>th</sup> August, 2012.

**Court Master**

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